

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.10.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|------------------------------|----------|-----------|---------|-----------------------------------|
| CP(CAA) No.57/BB/ 2017 | - | Admission | 230/232 | Bells Softech Ltd. & Others |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|-------------------------------------|------------------------|-----------|
|---------|-------------------------------------|------------------------|-----------|

For Petitioner
Praveenkumar
Khaitan & Co.
7829438504

For Petitioner



The matter is listed today for admission. Counsel is directed to explain as to how a single application is maintainable for approval of the scheme when the three companies filed three different applications at the first stage for dispensing with the meeting of shareholders, creditors, etc.

List it on 17.10.2017.


MEMBER (J)